

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 277 & 278 OF 2014
APPEAL NOS. 65, 66 & 56 OF 2015
APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015

Dated: 5th February, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 277 & 278 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Hemant Singh for R-2

Mr. C.K. Rai &
 Mr. Paramhans for R.1

Ms. Suparna Srivastava
 Ms. Anushka Arora for R-3
 (in Appeal No. 278 of 2014)

APPEAL NO. 65, 66 & 56 OF 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai &
 Mr. Paramhans for R.1
 Mr. Anshu Mahajan for R.2

APPEAL NO. 7 OF 2015 &
IA NO. 9 OF 2015

In the matter of:

M/s. Jindal Steel & Power Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s)

: Mr. C.K. Rai &
Mr. Paramhans for R.1

ORDER

List these matters for hearing on **19.04.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss